GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 4119 TO BE ANSWERED ON 3RD APRIL, 2018

MANDATORY PRESCRIBING OF GENERIC MEDICINES BY DOCTORS

4119. DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that Government is making it mandatory for doctors to prescribe generic medicines;
- (b) if so, the details thereof;

(c):

No.

- (c) whether it is also a fact that some of the doctors' community are against this regulation, if so, the reasons therefor; and
- (d) the measures being taken by Government to address the apprehensions of the doctors' community who are against this rule?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (ASHWINI KUMAR CHOUBEY)

(a) & (b): Clause 1.5 of Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 prescribes that every physician should prescribe drugs with generic names legibly and preferably in capital letters and he/she shall ensure that there is a rational prescription and use of drugs. Further, Medical Council of India has issued Circulars dated 21.04.2017, 22.11.2012 and 18.01.2013 vide which all the Registered Medical Practitioners have been directed to comply with the aforesaid provisions.

(d):	Does not arise.	